

FORM-A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TOPGAMES TECHNOLOGIES
INDIA PRIVATE LIMITED**

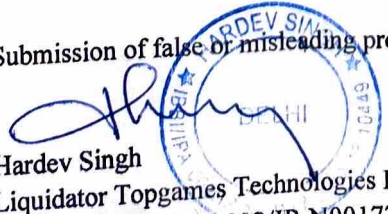
S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	TOPGAMES TECHNOLOGIES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27.09.2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES -DELHI-II AT CENTRAL DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900DL2022PTC405162
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	10 th Floor, Hindustan Times House, 18-20, Kasturba Gandhi Marg, Connaught Place, New Delhi -110001, India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21.02.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092. EMAIL ADDRESS: SINGH_HARDEV@REDIFFMAIL.COM TELEPHONE NUMBER: +91 9810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23.03.2026

Notice is hereby given that Topgames Technologies India Private Limited has commenced voluntary liquidation on 21.02.2026.

The stakeholders of Topgames Technologies India Private Limited are hereby called upon to submit proof of their claims, on or before 23.03.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Hardev Singh
Liquidator Topgames Technologies India Private Limited
Reg. No.: IBBI/IPA-002/IP-N00177/2017-18/10449

Date: 21.02.2026
Place: New Delhi